## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/151/2016

NAME OF THE PETITIONER(S)

: G. Senthil Raj

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 4

others

**UNDER SECTION** 

: 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
0 l.	Cs. Giopi Narayanan Yadau	Pcs for Petitioner.	Feopydu
2	AR. RAMAMATINAN POWOCKTO	Consol for RZTR3	A R

## **ORDER**

Shri Gopi Narayanan Yadhav, PCS representing the Petitioner present. Shri AR. Ramanathan, Counsel representing R2 & R3 also present. Counsel for Respondents stated that he is willing to submit an affidavit along with blank form for transfer of shares and the resignation of R3 from the Directorship of the company, and prays time. Time is enlarged at request. Put up on 17/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)